

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF 1TO1 HELP CIRCADIEN INDIA PRIVATE LIMITED

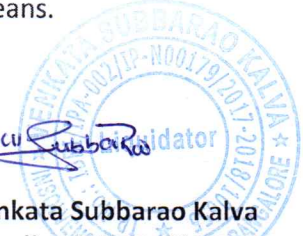
1	NAME OF CORPORATE PERSON	1TO1 HELP CIRCADIEN INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	06/11/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Bangalore
4	CORPORATE IDENTITY NUMBER	U72200KA2017PTC107656
5	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	No.2728, Ground Floor, Adjacent ADE Compound, 80 Feet Road, HAL 2 nd Stage, Indira Nagar, Bangalore-560038, Karnataka
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09/01/2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Venkata Subbarao Kalva Address: #41/1, 11 th Cross, 8 th Main, 2 nd Block, Jayanagar, Bengaluru – 560011 Email : subbaraocs@gmail.com Mob : +91- 8147238639 IP Regn No: IBBI/IPA-002/IP-N00179/2017-18/10655 AFA Certificate No. AA2/10655/02/111023/202208 Validity of AFA: 11/10/2023
8	LAST DATE FOR SUBMISSION OF CLAIMS	08/02/2023

Notice is hereby given that the 1to1 Help Circadian India Private Limited has commenced voluntary liquidation on 09/01/2023.

The stakeholders of 1to1 Help Circadian Private Limited are hereby called upon to submit a proof of their claims, on or before 08/02/2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Venkata Subbarao Kalva

Liquidator of 1to1 Help Circadian Private Limited
IP Regn No: IBBI/IPA-002/IP-N00179/2017-18/10655
AFA Certificate No. AA2/10655/02/111023/202208
Validity of AFA: 11/10/2023

Date: 10/01/2023

Place: Bengaluru